

**HIGH COURT OF SIKKIM**

Record of proceedings

**W. P. (C) No. 02 of 2024**

PURAN GURUNG

.... PETITIONER

VERSUS

STATE OF SIKKIM & ANR.

.... RESPONDENTS

Date: 04.03.2024

CORAM

**HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.**

For Petitioner : Mr. Yashir N. Tamang, Advocate.  
Mr. Zamyang Norbu Bhutia, Advocate.  
Mr. Chetan Sharma, Advocate.

For Respondents: Mr. Zangpo Sherpa, Additional Advocate General.  
Mr. Sujan Sunwar, Assistant Government  
Advocate.

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**1.** The learned Counsel for the Petitioner desires to withdraw the Writ Petition. He is permitted to do so.

**2.** W.P. (C) No. 02 of 2024 stands disposed of as withdrawn. Pending Interlocutory Application also stands disposed of accordingly.

**Judge**